

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) The private Sector is already involved in wagon manufacturing.

(b) Following Private Sector units are regularly manufacturing wagons.

1. M/s Cimmco Birla Limited./Bharatpur
2. M/s Texmaco Limited./Calcutta
3. M/s Hindustan General Industries Limited, Nangloi, Delhi.
4. M/s Modern Industries/Sahihabad, Ghaziabad.
5. M/s Hindustan Development Corporation, Limited, Calcutta.

In addition, following Private Sector Units are at developmental Stage :

1. M/s Binny, Madras.
2. M/s Shri Ranga, Coimbatore
3. M/s BESCO, Calcutta.
4. M/s Titagrah Steel, Calcutta.

Indian Citizens in Indian Enclaves

1568. SHRI AMAR RAY PRADHAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the National Human Rights Commission, New Delhi was considering the Case of Indian citizens in the Indian Enclaves within the territory of Bangladesh.

(b) if so, since when and the final outcome of the case:

(c) whether any report has been submitted to the Government in this regard; and

(d) if so, the action taken thereon by the Government?

THE MINISTER OF STATE OF THE MINISTRY OF HOME AFFAIRS (SHRI MOHD MAQBOOL DAR) : (a) to (c) In a complaint dated 3 June, 1995, Shri Amar Roy Pradhan, Member of Parliament brought to the notice of the National Human Rights Commission problems of Indian citizens residing in Indian Enclaves in Bangladesh. Since the problem concern various Ministries of the Government of India, the Commission took up the matter with all concerned. The Commission recommended to the Government of India that the Enclaves of the respective countries be made over to them and boundary be clearly delineated.

(d) The recommendation of the Commission is under consideration.

Capacity utilization by Fertilizers Units

1569. DR. T. SUBBARAMI REDDY : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether in a major policy initiative to reduce the

fertilizer subsidy, the Government are planning to put a cap on the capital expenditure, which fertilizers units claim from the government under the retention price scheme;

(b) if so, whether the Government have also strictly monitored production levels at the plants to prevent manufacturers from artificially inflating their capacity utilisation;

(c) whether the Government plans to soften the blow by increasing the rate of return on equity from 12 per cent to 16 per cent so as to bring the fertilizer manufacturers at par with their counterparts in the power sector; and

(d) if so, the time by which the same is likely to be decided finally?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SHEES RAM OLA) : (a) to (d). No such decision has been taken.

Alleged Bungling in Freight Computerisation

1570. SHRI BANWARI LAL PUROHIT :
SHRI BASUDEB ACHARIA :

Will the Minister of RAILWAYS be pleased to state :

(a) whether the attention of the Government has been drawn to the newsitem captioned "Rs.121 cr. bungling in Railway Ministry" as reported in Pioneer, dated June 3, 1996.

(b) if so, whether a panel of experts have urged the Government for immediate scuttling of a freight computerisation project.

(c) whether the Government have ordered probe into the scandal, and

(d) if so, the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) Yes, Sir.

(b) No, Sir. The Committee of the Indian Institute of Technology (IIT) has, after undertaking a study of the software of the Freight Operations Information System (FOIS) under trail in Delhi Area, submitted its report indentifying the causes of the problems and deficiencies in the software and has made certain short-term and long-term recommendations so that a workable and useful system becomes available. The Committee has not suggested or implied any 'scuttling' or abandonment of the project nor has it imputed any motives to the officials concerned, which may call for a probe, as has been reported in the news items. The report is under consideration and necessary decisions would be taken shortly.

(c) and (d). Do not arise.